THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN):
(a) A three-year Scheme for assessing cost of cultivation of sugarcane in the factory zones in U.P., Bihar, Punjab, Pepsu, Bombay, Andhra and Madras was taken up by the Indian Central Sugarcane Committee in 1954. The enquiry in the selected areas is expected to be completed only by April 1957.

(b) Does not arise.

## DISTRIBUTION OF SEEDS TO DEFICIT STATES

32. SHRI VIJAY SINGH: Will the Minister for Food and Agriculture be pleased to refer to paragraph 24 at page 10 of the report of the Ministry of Food and Agriculture for the year 1954-55 and state the State-wise figures of the distribution of Kharit and Rabi seeds to the deficit States?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): State-wise figures of procurement and distribution of seeds are not available. The state-wise break-up of allocation of Kharif and Rabi seeds is, however, as in the statement attached. [Vide Appendix XI, Annexure No. 14(a).]

## LEGISLATION FOR RINDERPEST CONTROL

- 33. SHRI VIJAY SINGH: Will the Minister for FOOD AND AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 31 in the House on the 18th August 1955 and state;
- (a) whether Government have sent to the State Governments any draft of the legislation regarding compulsory vaccination and branding of animals as recommended by the Rinderpest Control Committee for enactment by the State Legislatures;
- (b) if the answer to part (a) above be in the affirmative, whether Government will place a copy of the draft on the Table of the House; and

(c) how many States have enacted such legislation so far?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN):
(a) Yes.

- (b) A copy of the model bill and the amendments suggested has been placed in the Library of the House.
- (c) Sixteen States have enacted the Animal Contagious Diseases Act so far. Of these one State has made provision for compulsory vaccinations and branding, and another State for compulsory vaccinations only.

## CENTRAL LOAN FOR AGRICULTURAL COLLEGES

- 34. Shri, VIJAY SINGH: Will the Minister for Food and Agriculture be pleased to refer to his reply to Starred Question No. 123 answered in the House on the 23rd August 1955 and state:
- (a) which of the States have asked for loan from the Centre for the establishment of Agricultural Colleges;
- (b) the amount of the loan, if any, that has been given to the Rajasthan Government; and
- (c) whether the college at Udaipur has begun to function and if so, how many students there are in this college?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN):
(a) None of the State Governments have so far approached the Government of India for loan.

- (b) Nil.
- (c) Yes, the college started functioning in August 1955 with 33 students.

## PRICE OF TUBEWELLS

35. Shri VIJAY SINGH: Will the Minister for Food and Agriculture